

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1400
ANSWERED ON:13.12.2013
LOAN RESTRUCTURING
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of FINANCE be pleased to state:

- (a) whether Reserve Bank of India (RBI) has any proposal to bring new rules/issue fresh guidelines on loan restructuring;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether RBI has held any discussions with banks in this regard; and
- (d) if so, the details and outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): Pursuant to recommendations of Working Group (Chairman: Shri B. Mohapatra) and the comments of various stakeholders including banks on the draft guidelines, Reserve Bank of India (RBI) revised the 'Prudential guidelines on restructuring of advances by banks/ financial institutions' vide circular DBOD.BP.BC.No. 99/21.04.132/2012-13 dated May 30, 2013. These instructions are available on www.rbi.org.in. Further, RBI, from time to time, as a regulator for banks and financial institutions, issues instructions after due consultation with all stake holders. This is a continuous process.